

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).8963/2011

VIKAS JAIN

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 16/07/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr Anirudh Singh, Adv.
Mr. Anupam Lal Das,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

As last chance counter affidavit is to be filed before 24.8.2012.
List before the Hon'ble Court thereafter without waiting for the
counter affidavit and any formal order to that effect from this Court.

		(S.G.SHAH)	
		REGISTRAR	

hj